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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

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Public Notice No. 91 (RE-2010)/2009-2014

New Delhi, the 12th January, 2012

Subject:- Amendment in Public Notice No. 90 (RE-2010)/2009-2014 dated 6.1.2012 regarding export of 8,300 MTs of sugar to USA under Tariff Rate Quota.

In exercise of the powers conferred under Paragraphs 2.1, 2.4 and 2.29 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade makes the following amendment in Public Notice No. 90 (RE-2010)/2009-2014 dated 6.1.2012.

2. The phrase 'white sugar' wherever it appears in Public Notice No. 90 (RE-2010)/2009-2014 dated 6.1.2012 is replaced by 'raw cane sugar'.
3. Effect of this Public Notice:

8,300 MTs of raw cane sugar is permitted to be exported to USA under TRQ by M/s. Indian Sugar Exim Corporation Ltd. It is not white sugar as mentioned in Public Notice No. 90 (RE-2010)/2009-2014 dated 6.1.2012.

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